

19, 20

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 78/2017 in T.P. No. 43/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Leo Coats (India) Pvt Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA	ADV.	PETITIONER	(Navin)
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

IA 148/2017 is allowed.

Time granted to petitioner company to comply with the directions given in the order dated 24.04.2017.

List the matter on 01.08.2017 along with pending IA's.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.